

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 238 of 2015 in
DFR No.1085 of 2015**

Dated: 8th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s Vedanta Ltd.
Versus**

...Appellant(s)

Odhisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Rutwik Panda
Mrs. Anshu Malik
Mr. G. Umapathy for R.1

Mr. Hasan Murtaza
Ms. Malaika Prasad for R.2

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Audley for R.3

ORDER

List the matter on **13.01.2016.**

**(I.J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**